

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **27th Day of July**, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Mohd Jamshed, Member (Administrative)

Original Application No.330/728/2018
(U/S 19, Administrative Tribunal Act, 1985)

Mithlesh Kumar Pandey & Ors.

..... **Applicants**

By Advocate: **Shri Jaswant Singh**

Versus

1. General Manager, N. Rly & Ors.

..... **Respondents**

By Advocate: **Shri G.K. Tripathi**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Case called out. Shri Jaswant Singh, Advocate is present for the applicant. Shri G.K. Tripathi, Advocate is present for the respondents.

2. Counsel for the applicant submits that he is no longer interested in pursuing the matter and requested to dismiss the O.A. as not pressed. Accordingly, the Original Application is dismissed as not pressed. No costs.

(Mohd Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Sushil